

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Prakash Jha, Chief Judicial Magistrate, Bokaro,
2. Sri Ravi Shankar Mishra, Chief Judicial Magistrate, Chaibasa,
3. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
4. Sri Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj,
5. Sri Garima Mishra, Chief Judicial Magistrate, Deoghar,
6. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad,
7. Sri Debashish Mohapatra, Chief Judicial Magistrate, Dumka,
8. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
9. Sri Anil Kumar No. 2, Chief Judicial Magistrate, Giridih,
10. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda,
11. Sri Manish, Chief Judicial Magistrate, Gumla,
12. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribagh,
13. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Jamshedpur,
14. Sri Abdul Naseer, Chief Judicial Magistrate, Jamtara,
15. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Senior Division)-I, Khunti,
16. Sri Vishal Srivastava, Chief Judicial Magistrate, Koderma,
17. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar,
18. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
19. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
20. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh,
21. Sri Shwaymbhu, Chief Judicial Magistrate, Ranchi,
22. Sri Prabhat Kumar Sharma, Chief Judicial Magistrate, Sahebganj,
23. Sri Niraj Kumar Vishwakarma, Chief Judicial Magistrate, Saraikela,
24. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Senior Division)-I, Simdega.

Sub: - Nomination for attending one day (R-18) Refresher Course on Appreciation & Recording of Electronic Evidence in light of IT Act scheduled to be held on **3<sup>rd</sup> February, 2019** at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending one day (R – 18) Refresher Course on Appreciation & Recording of Electronic Evidence in ligh of IT Act scheduled to be held on 3<sup>rd</sup> February, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 03.02.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 2<sup>nd</sup> February till the evening of 3<sup>rd</sup> February, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 334 /Apptt.

Dated, Ranchi, the January 24, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No.1709 /JAJ dated 10.01.2019 / the Member Secretary, JHALSA / the C.P.C. /c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
24/01/19

Registrar (Administration)